

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 62 of 2013 &
Appeal No.47 of 2013**

Dated : 10th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 62 of 2013

PTC India Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. Respondent (s)

**Counsel for the Appellant (s): Mr. Amit Kapur
Mr. Vishal Anand
Mr. Rajiv Bharadwaj
Mr. Varun Pathak**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Swagatika Sahoo for R-2**

Appeal No. 47 of 2013

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

PTC India Ltd. Respondent (s)

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. Amit Kapur
Mr. Rajiv Bhardwaj**

**Mr. Vishal Anand
Mr. Abhishek Mitra
Mr. Varun Pathak**

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further submissions of the learned counsel for the Appellant on **12.08.2013**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt